

[English]

**Selection of Troops for Peace
Keeping Mission Abroad**

2044. DR. Y.S. RAJASEKHAR REDDY : Will the PRIME MINISTER be pleased to state the criteria followed in the selection of troops in the Peace Keeping Force for their deployment abroad?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN) : For deployment of troops with UN-Peace Keeping Force, normally whole units/sub-units of Army are selected and all the unit-sub-unit personnel proceed on deputation.

As regards selection of officers as Staff/Observers, a panel of the eligible officers is drawn on the basis of their overall career profile and laid down Qualitative Requirements (QRs). The empanelled officers are subsequently interviewed by a screening committee.

Selection of Junior Commissioned Officers and Other Ranks is carried out on the basis of a written test, interview and previous confidential reports.

Industries in Rajasthan

2045. SHRI GUMAN MAL LODHA : Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government have received some proposals for setting up of large/heavy industries in Rajasthan during the last three years;

(b) if so, the details thereof and the proposed locations of these industries; and

(c) the action taken by the Government on these proposals?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) and (b) Yes, Sir. The proposals were mainly for Metallurgical Industries, Chemicals, Leather, Vegetables Oil/Vanaspati, Fermentation Industry, Electrical Equipment, Drugs, Textiles Industry, etc. The most preferred districts were Alwar, Udaipur, Jaipur, Kota, Jodhpur, Ganganagar, Bhilwara etc.

(c) Against 134 applications received for industrial licences, till end of November 1993, 35 have been issued Letters of Intent, 36 have been rejected and 48 did not require licence/were withdrawn.

**Reservations of Seats in
Nagarpalikas**

2046. DR. VISWANATHAM KANITHI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the Union Government have issued guidelines to States for reservation of seats for the backward classes and minority communities in the Nagarpalikas;

(b) if so, the details thereof;

(c) whether the seats in Nagarpalikas in urban areas are being reserved by the States accordingly; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN DEVELOPMENT